

श्री राजीव
राज

(59)

Declaration of Assets and Liabilities

I, Santosh Kumar Thakur, son/daughter/wife of Late Shyam Narayan Thakur
aged 39 years, belonging to Bihar Vidhan Sabha, Patna
service and presently working as Office Attendant
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	30,000/-	Babith Devi	Akash Kumar	Vikash Kumar	Late Shyam Narayan Thakur
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC 12000/- Per year	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Yamaha motorcycle	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold 20 Gram 99000/-	Gold 40 gram 1,80,000/- Silver 150g	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

संतोष कुमार मी
03-02-2022

1452
4/2/22

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	As per A	NIL	NIL	NIL	60 Katha
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	As per A	NIL	NIL	NIL	12 Dismil Residential
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as - OR
(a)	(i) Loans from Banks	SBI	9,00,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

रविश कुमार मि
03-02-2022

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AZDPJ1794N	N/A
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPE/CPF/PRAN No.

PTS/BLA-1366

Gender

M (M/F)

Date of Birth

04/02/1983 (DD/MM/YYYY)

Class/Group

C (A/B/C)

Carre

BLAS SERVICE

(Full Name e.g. B.A.S. - Bihar Administrative Service)

B.S.S. - Bihar Secretariat Service etc.)

Home District

MUZZAFFARPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

संतोष कुमार झा

Name of Employee

SANTOSH KUMAR JHA

Designation

OFFICE ATTENDANT

Department

BIHAR NINHAJ SABHA

Place: PATNA

Date: 03/02/22

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.